22.2.93

Hon'ble Mr. A.K.Sinha.J.M.

of the order sheet, it will bee seen that the applicant has left taking interest in the case and on perusal of order sheet dated 28.1.93 and also Order-sheet dated 9.2.93, it will be seen that the applicant on these dates did not appear and on the last date the order was passed that if the applicant does not appear on the next date, an appropriate order about disposal of the case shall be passed." In view of this, I think the case deserves to be dismissed in default. Accordingly, it is dismissed in default.

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J.M.

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